

By Email

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL**  
**PRADESH)**

**NO.HC.VII-51/2011/2106/A**

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri M. Narayan,  
District & Sessions Judge,  
Jorhat.

Dated Guwahati the 22<sup>nd</sup> April 2019.

Sub: **Vehicle permission**

Ref:- Your letter No. JJA/4519/2019, dtd. 09.04.2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for permission to take official vehicle to Guwahati, at his own cost, during your station leave period w.e.f. the evening of 14.04.2019 till the evening of 17.04.2019, has been granted/rejected.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-51/2011/2107/A, dated 22.04.19**  
Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court

  
**JT. REGISTRAR (VIGILANCE)**

